

(5)

01-3-12 No sitting of D.B. L.I.L. on 22.5.12.

BoC

(6)

22.5.12

Written on 06.8.12
D.B.C.

O.R.

R.A. not
filed
18.5.12

(7)

06.8.12

No sitting of D.B.

Written 19.9.12

D.B.C.

(8)

19.9.12

Written on 19.11.12

D.B.C.

(9)

19.11.12

No sitting of D.B.

Written 21.12.12.

D.B.C.

21.1.2013

O.A. No. 189/2011

Hon'ble Sri Justice Alok Kumar Singh, Member (J)

Hon'ble Sri D.C. Lakha, Member (A)

App: Sri Praveen Kumar

Res: Sri D.K. Mishra

~~Copy of order~~
dated 21.1.12
B.M. 23.1.12

Learned counsel for applicant informs that the applicant has unfortunately expired more than three months before and as such, this O.A. is abated. In view of this O.A. is finally disposed of having been abated.

Member (A)

Singh
Member (J)

HLS/-